

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 279 OF 2018 &
IA NO. 880 OF 2018

Dated : 5th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s. Panchakshari Power Projects LLP : ... Appellant (s)
Versus
Karnataka Electricity Regulatory Commission & Ors. : ...Respondent (s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Chirag Kher

Counsel for the Respondent (s) : Mr. Balaji Srinivasan
Mr. Aishwanya Choudhary for R-2

Mr. Nithin Saravanan
Ms. Arunima Singh
Ms. Priyadarshini for R-3

ORDER

List the matter for hearing on **14.11.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson